

## PRINCIPAL BENCH, NEW DELHI

**OA NO. 667/2018 (MAHENDRA SINGH VERSUS STATE OF HARYANA AND ORS.) WITH OA NO. 679/2018 (TEJPAL VERSUS STATE OF HARYANA AND ORS.), IN OA NO. 599/2019 (BISHAMBER SINGH VERSUS STATE OF HARYANA AND ORS.)  
AS PER HON'BLE NGT ORDER DATED 03.07.2025**

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Date: - 15.05.2026

Place: - Mahendragarh (Haryana)

**Action Taken Report in compliance with Hon'ble National Green Tribunal, Principal Bench, New Delhi vide order dated 30.07.2025 in the matter of OA No. 667/2018 (Mahendra Singh Versus State of Haryana and Ors.) with OA No. 679/2018 (Tejpal Versus State of Haryana and Ors.), in OA No. 599/2019 (Bishamber Singh Versus State of Haryana and Ors.).**

### **Background**

Hon'ble NGT passed the following directions in order dated 03.07.2025, (uploaded on 21.07.2025) in the above mentioned OA: -

*"28. Against levy of final environmental compensation by the joint Committee by the report dated 25.04.2025, none of the stone crusher units have raised any objection. Hence, we have levied the EC accordingly. The HSPCB is directed to recover the environmental compensation calculated by the joint Committee from the stone crusher units which have not deposited the same till now. It will be open to the HSPCB to take coercive measures to recover the same as expeditiously as possible preferably within a period of three months. The recovered environmental compensation shall be used for implementation of the recommendations of the carrying capacity study and other restoration measures to mitigate air pollution. HSPCB shall oversee this implementation."*

**The action taken report in compliance with the above directions passed by Hon'ble NGT, New Delhi, is as under: -**

1. In compliance of Hon'ble NGT directions, The Deputy Commissioner, Mahendragarh at Narnaul has submitted the carrying capacity report alongwith all the supporting document to the Member Secretary, Central Pollution Control Board (CPCB) vide their office letter No. 4066/ Vikas dated 26.09.2025 for necessary compliance of the directions issued. Copy of letter dated 26.09.2025 is annexed as **Annexure-1**.

2. As per directions issued by Hon'ble NGT vide order dated 03.07.2025 for recovery of environmental compensation for the past violations. HSPCB has issued directions for imposition of environmental compensation against 88 stone crushing units amounting of Rs 5,39,43,750/- and as on today, recovered EC amount of Rs 3,61,00,000/- from 67 stone crushing units till date (including 01 unit

deposited Partial). Thus, 22 remaining stone crushing units have not deposited the environmental compensation (case sent for recovery of 22 Nos of pending units have been sent to attach property by Revenue department i.e. process of recovery is in progress through Land Revenue Department). The details of 22 Nos. pending deposition units details alongwith EC amount, violation, consent and recovery status are attached as **Annexure-2**. The details of unit wise environmental compensation status is attached as **Annexure-3**.



Brief summary is as under: -

| No. of unit imposed EC | Amount of EC imposed (Rs.) | No. of unit EC amount Deposited             | Amount of EC Deposited (Rs.) | No. of unit EC amount Pending                                       | Amount of EC Pending (Rs.) |
|------------------------|----------------------------|---|------------------------------|---|----------------------------|
| 88                     | 5,39,43,750                | 67<br>(including 01 unit deposited Partial) | 3,61,00,000                  | 22<br>(22 units case sent for recovery including partial deposited) | 1,78,43,750                |

Further, HSPCB shall oversee the utilization and implementation of the recovered Environmental Compensation amount for carrying out restoration and remedial measures to mitigate air pollution in District Mahendragarh, in consultation with the District Administration.

In view of the above, the present Status Report is respectfully submitted for kind consideration of the Hon'ble Tribunal in compliance with the directions issued vide Order dated 03.07.2025 passed by the Hon'ble NGT.

Dated: 15.05.2026  
Place: Narnaul

  
Regional Officer,  
HSPCB, Mahendragarh  
 V. JAY CHAUDHARY, R.O.

**Regional Officer**  
**Haryana State Pollution Control Board**  
**Mahendergarh Region**

Regd.

प्रेषक

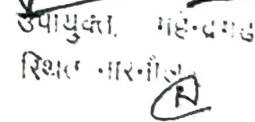
उपायुक्त, महेन्द्रगढ़  
स्थित नारनौल।

प्रेषित

विषय :

केन्द्रीय प्रदूषण नियन्त्रण बोर्ड (CPCB),  
पर्यावरण, वन एवं जलवायु परिवर्तन मन्त्रालय, भारत सरकार,  
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032.  
घ. क्रमांक 4066 म.मान म.ता. 26-9-2025  
Hon'ble NGT order dated 03-07-2025 in OA No. 667/2018 titled as Mahendra  
Singh vs. State of Haryana and Ors., OA No. 679/2018 titled as Tejpal vs. State of  
Haryana and Ors. & OA No. 599/2019 titled as Bishamber Singh vs. State of  
Haryana Ors. in Hon'ble NGT, New Delhi.

उपरोक्त विषय पर Haryana State Pollution Control Board, Regional office,  
Mahendragarh at Narnaul के कार्यालय के पत्र क्रमांक HSPCB/MGT/2025.688 के द्वारा स्थित इस  
कार्यालय में प्राप्त हुई है। जो सलंगन करके आपकी सेवा में आगामी आवश्यक कार्यवाही हेतु प्रेषित है।  
सलंगन : रिपोर्ट की प्रति।

कृते:   
उपायुक्त, महेन्द्रगढ़  
स्थित नारनौल



Haryana State Pollution Control Board  
Regional Office, Mahendragarh at Narnaul,  
Brahma Tower (1<sup>st</sup> Floor), Ram Nagar Colony, Opp. Housing Board,  
Narnaul- 123001, Distt. Mahendragarh  
Tele Fax: 01282-299004, E-Mail: hspchromg@gmail.com



No. HSPCB/MG/2025/ 688

Dated 28/07/2025

NGT matter- Time Bound

To  
The Deputy Commissioner,  
Mahendragarh at Narnaul

Sub.- Hon'ble NGT order dated 03.07.2025 in OA No. 667/2018 titled as Mahendra Singh Vs. State of Haryana and Ors., OA No. 679/2018 titled as Tejpal Vs. State of Haryana and Ors. & OA No. 599/2019 titled as Bishamber Singh Vs. State of Haryana and Ors. in Hon'ble NGT, New Delhi.

Ref.- Hon'ble NGT order dated 03.07.2025.

In this connection, it is submitted that Hon'ble NGT vide order dated 03.07.2025 in OA No. 667/2018 titled as Mahendra Singh Vs State of Haryana and Ors., OA No. 679/2018 titled as Tejpal Vs State of Haryana and Ors. & OA No. 599/2019 titled as Bishamber Singh Vs State of Haryana and Ors. has directed at para No. 26 & 29 whose relevant portion is reproduced as: -

"...26. The above carrying capacity report requires to be cross checked by an expert body, therefore, we direct the District Magistrate, Mahendragarh to submit the carrying capacity report alongwith all the supporting document to the Member Secretary, CPCB within two weeks. The member secretary CPCB will get the carrying capacity report cross-checked by an expert body and ascertain the correct carrying capacity of District Mahendragarh within three months. The HSPCB and other regulatory agencies of District Mahendragarh will ensure that the carrying capacity so determined by the CPCB through the expert body is not exceeded or violated..."

29. The action taken report will be submitted by the HSPCB about recovery of EC and by the CPCB about carrying capacity by 03.10.2025 before the Registrar General of the Tribunal via email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of a searchable PDF/OCR-supported PDF and not in the form of an Image PDF. In respect of siting criteria, the report by the joint Committee and HSPCB will be submitted in terms of direction in previous paragraph. If deemed necessary, the matter will be listed for consideration before the bench again..."

Previously, in compliance of Hon'ble NGT order dated 29.04.2024, this office has submitted report dated 02.08.2024 (copy enclosed) regarding estimation of the carrying capacity of the Ambient Air Environment of District Mahendragarh.

Keeping in view of above, it is requested to kindly may be forward the above report to the Member Secretary, CPCB, New Delhi, as per direction of Hon'ble NGT at the earliest, please. So that CPCB could initiate further necessary action accordingly.

DA: As above

  
Regional Officer,  
Mahendragarh Region

## The details of 22 Nos. pending environmental compensation deposition cases of stone crusher in District Mahendragarh

| Sr. No. | Name & Address   | Pending amount (in Rs.) | Period of violation                                | Consent Status  | Recovery Status  |
|---------|--|-------------------------|--|---|--|
| 1       | Bajrang Stone Crusher, Khewat No. 121, Khatoni No. 148, Khasra No. 53 total 260 kanal 15 marla Vill.-Faizabad, Narnaul   | 1100000                 | 04.03.2022 to 26.08.2022                           | Closed by Board & dismantled  | Recovery sent to DC vide letter No2728-2731 dated 25.03.2026   |
| 2       | Maman Grit Udyog, Khasra no. 182/209 Vill- Begopur, Tehsil- Narnaul, Mohindergarh  | 593750                  | 08.05.2023 to 10.08.2023                           | Closed of its own   | Recovery sent to DC vide letter No. 2616-2620                  |
| 3       | Bajrang Bali Stone Crusher, Khasra No. 98//17/2/2, 24, 109//4/1, 3/2, 18/3/2 Vill- Zerpur, Narnaul, Mohindergarh   | 1187500                 | 08.05.2023 to 05.02.2024                           | 31.03.2029 (unit submitted appeal in Appellate Authority & vide order dated 16.05.2024 has decided the case in favour of applicant and directed the unit to operate the plant). | Recovery sent to DC vide letter No. 19-22 dated 03.04.2026     |
| 4       | Baba Jamna Giri Stone Crusher Khewat No. 121, Khatoni No. 190, M.No. 49, Kila No. 18 at Vill-Garhi, Distt-Mohindergarh   | 487500                  | 23.03.2016 to 08.06.2016                           | Dismantled  | Recovery sent to DC vide letter No. 2711-2718                  |
| 5       | Balaji Stone Crusher Khewat No. 23, Khatoni No. 57, M.No. 49, Kila No. 17(8-0) at Vill-Garhi, Distt-Mohindergarh   | 487500                  | 23.03.2016 to 08.06.2016                           | CTO Revoked & closed of its own   | Recovery sent to DC vide letter No. 39-45 dated 03.04.2026     |
| 6       | Bharat Stone Crusher, Khasra/ kila no. 44//14/1, 15/2/1 Vill-Garhi, Mohindergarh   | 575000                  | 21.08.2015 to 20.11.2015                           | Dismantled  | Recovery sent to DC vide letter No. 23-23 dated 03.04.2026     |
| 7       | Jai Maa Kamakhaya Industries (Superb Star Promoters Private Limited), Khewat No. 20, Khatoni No. 22, Kila No. 30//3 (5-16) & 4(3-16) Vill-Gangutana, Nangal Chaudhary Distt-Mohindergarh | 1093750                 | 05.03.2022 to 26.08.2022                           | Closed by Board   | Recovery sent to DC vide letter No. 2612-2615 dated 13.03.2026 |
| 8       | Jai Mata Di Stone Crusher (FormelyJagdamba Stone Crusher), Khewat no. 16, khatoni no. 48, kila no. 7/19,20 Vill. Bakhrija, Narnaul Distt-Mohindergarh                                    | 493750                  | 24.06.2020 to 10.09.2020                           | CTO revoked & Closed by Board   | Recovery sent to DC vide letter No. 2642-2647 dated 13.03.2026 |
| 9       | Karni Maa Stone Crusher, Khewat No. 144, Khatoni No. 217, M.No.71, Kila No. 3(6-9) & 8(1-11) at Village Garhi, Distt-Mohindergarh  | 1481250                 | 23.03.2016 to 08.06.2016, 20.03.2018 to 30.08.2018 | Closed of its own   | Recovery sent to DC vide letter No. 30-33 dated 03.04.2026     |
| 10      | Keshav Stone Crusher Formely Yograj Infrastructure, Plant-III, Kila no. / Khasra no. 23//11,20, Vill. Gangutana, Narnaul   | 1162500                 | 08.05.2023 to 09.11.2023                           | CTO Revoked   | Recovery sent to DC vide letter No. 2608-2611 dated 13.03.2026 |

|    |  |         |  |                                 |  |
|----|--|---------|--|---------------------------------|--|
| 11 | Krishna Arjun Buildtech Pvt. Ltd., Khewat No. 14, Khatoni No. 43, 44, Mustil & Kila No. 14 / / 11/2(3-15), 19(2-10), 22(2-18), 12(5-4), 13/2(3-1) Vill-Bakhrija, Narnaul, Distt-Mohindergarh | 175000  | 16.07.2015 to 12.08.2015                           | CTO Revoked                     | Recovery sent to DC vide letter No. 2732-2735 dated 25.03.2026 |
| 12 | KSY Grit Udyog, Khewat no. 182, khatoni no. 209, 57//14-1( 0-17), 15/1(4-5), 15/2 (1-5), Total 6 kanal 7 Marla & 57//14/2(3-2), 57//7(5-18) total 9 kanal 0 marla Vill.- Begopur, Narnaul    | 175000  | 16.07.2015 to 12.08.2015                           | Dismantled                      | Recovery sent to DC vide letter No. 2626-2629 dated 13.03.2026 |
| 13 | Maa Durga Stone Crusher, Khasra No. 11/1/2(3-8), 11//2 (7-11) Vill-Khatoli Ahir, Distt-Mohindergarh  | 1068750 | 18.07.2018 to 04.01.2019                           | Dismantled                      | Recovery sent to DC vide letter No. 2604-2607 dated 13.03.2026 |
| 14 | Maa Sherawali Stone Crushing Co Khewat No. 163, Khatoni No. 228, Kila no. 24/23, 25/3,4, 58/2/2,3,18/4/2 Vill Zerpur, Distt-Mohindergarh   | 631250  | 12.07.2013 to 28.09.2013                           | 31.03.2029                      | Recovery sent to DC vide letter No. 2654-2659 dated 17.03.2026 |
| 15 | Mungipa Stone Crusher, Khewat No. 18, Khatoni No. 20, Kila No. 12/2, 110/3, 18/3/9 village Zerpur, Mohindergarh  | 956250  | 11.04.2014 to 10.09.2014                           | Dismantled                      | Recovery sent to DC vide letter No. 2703-2710 dated 19.03.2026 |
| 16 | Pooja Milling And Crushing Unit Mustil No-23, Kila No.16, Village-Gangutana, Nangal Choudhary, Distt.Mohindergarh  | 956250  | 07.06.2018 to 17.09.2018                           | Dismantled                      | Recovery sent to DC vide letter No. 54-60 dated 08.04.2026     |
| 17 | Sadashiv Stone Crusher, Kila no. 76/5, 70/21, 77/1,2 khewat no. 6, khatoni no. 18 Vill-Garhi Khudana, Distt-Mohindergarh   | 718750  | 30.10.2013 to 25.12.2013, 03.08.2015 to 29.09.2015 | CTO expired & closed of its own | Recovery sent to DC vide letter No. 155-158 dated 17.04.2026   |
| 18 | Shree Balaji Stone Crusher, Kila no. 19/2, 9, 10, 11/1, khewat no. 4,5,6 Village Jainpur, Narnaul Distt.- Mohindergarh   | 1606250 | 23.01.2014 to 24.05.2014, 09.02.2017 to 26.06.2017 | Closed by Board                 | Recovery sent to DC vide letter No. 2632-2636 dated 13.03.2026 |
| 19 | Shree Ganesh Stone Crusher, Khasra no. / kila no. 18/21 ( 7-4) & 23/1 (1-4) Vill-Gangutana, Narnaul, Distt. Mohindergarh   | 1325000 | 07.06.2018 to 04.01.2019                           | Closed by Board & CTO revoked   | Recovery sent to DC vide letter No. 2637-2641 dated 13.03.2026 |
| 20 | Vinayak Stone Crusher, Khasra no. 82 Min (24-0) VPO-Jainpur, Narnaul, Distt-Mohindergarh   | 312500  | 17.08.2015 to 05.10.2015                           | Dismantled                      | Recovery sent to DC vide letter No. 2600-2603 dated 13.03.2026 |
| 21 | Yog Milling And Crushing Unit Mustil no.-23,Kila no.- 15,Village-Gangutana, Nangal Choudhary, Narnaul Mahendragarh   | 643750  | 07.06.2018 to 17.09.2018                           | Closed of its own               | Recovery sent to DC vide letter No. 2743-2748 dated 30.03.2026 |

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|    |  |        |   |            |   |
|----|--|--------|---|------------|---|
| 22 | Mahalaxmi Stone Crusher,<br>Khewat No. 197, Khatoni No.<br>231, Kila No. 50/16/2, 6/15,<br>Vill-Dholera, Nangal<br>Chaudhary, Mohindergarh | 612500 | 08.05.2017 to<br>17.10.2017,<br>08.05.2023 to<br>10.08.2023 | 31.03.2029 | Recovery sent to<br>DC vide letter No.<br>240-244 dated<br>11.05.2026 for<br>the balance<br>amount of Rs.<br>6,12,500/- |
|----|--|--------|---|------------|---|

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| The details of unit (Stone crusher) wise environmental compensation status |  |                      |                        |                      |   |
|--|--|----------------------|------------------------|----------------------|---|
| Sr No.   | Name and address of the unit   | Amount of EC imposed | Amount of EC Deposited | Amount of EC pending | Pending EC cases Recovery sent to DC                          |
| 1  | SHREE RAM STONE CRUSHER, M.No. 62, Kila No. 3 (7-12), 2/3 (1-17), 2/1 (1-12), 2/4 (2-16) and 2/2 (0-11) Total 14 Kanal 8 Marla at Village-Dholera, Tehsil-Nangal Chaudhary, Distt-Mohindergarh   | 593750               | 593750                 |                      |   |
| 2  | GANESH STONE CRUSHER Khewat No. 75, Khatoni No. 81, M.No. 8, Kila No. 23 (8-0) At Village-Khatoli Ahir, Tehsil-Nangal Chaudhary, Distt-Mohindergarh  | 1162500              | 1162500                |                      |   |
| 3  | SATYAM STONE CRUSHER UNIT II MUSTKIL NO 57 KILLA NO. 12/2/1 & 19/2, VILLAGE BEGOPUR TEHSIL NARNUAL   | 593750               | 593750                 |                      |   |
| 4  | Siddhi Vinayak Stone Crusher VIII-Dholera, Narnaul, Distt-Mohindergarh Khewat No. 361, Khatoni No. 400, M.No. 51, Kila No. 19/2 (6-12) & Khewat No. 365, Khatoni No. 409, M. No. 51, Kila No. 22 (1-15) total measuring 8 K 7 M MAHENDRAGARH | 587500               | 587500                 |                      |   |
| 5  | Mahalaxmi Stone Crusher, Khewat No. 197, Khatoni No. 231, Kila No. 50/16/2, 6/15, Vill-Dholera, Nangal Chaudhary, Mohindergarh   | 1612500              | 1000000                | 612500               | Recovery sent to DC vide letter No. 240-244 dated 11.05.2026. |
| 6  | Rajokari Stone Cr. (Kontech Crushing Co.,) Khewat no. 16, khatoni no. 46 & 48, rakba 140 kanal & 16 Marla, khasra no. 7//21 (8-0), 22 (7-1) & 8//25/2 (5-12) Vill-Bakhrija, Narnaul, Distt-Mohindergarh                                      | 162500               | 162500                 |                      |   |
| 7  | JAI BHARAT STONE CRUSHER Khewat No. 107, Khatoni No. 121, M.No. 53, Kila No. 23 Min East (4-0) & 24 (8-0) Total 12 Kanal 0 Marla at Village-Begopur, Nangal Chaudhary, Distt-Mohindergarh  | 900000               | 900000                 |                      |   |
| 8  | Nirvaan Infrastructure At Khewat No. 143, Khatoni No. 170, M.No. 13, Kila NO. 17(8-0), 18(8-0), 19(5-14) & 24/1 (2-0) (Total 23K-14M), Vill-Lutafpur, Terhsil-Narnaul Distt-Mohindergarh   | 212500               | 212500                 |                      |   |
| 9  | Sheranwali Stone Crusher, Khewat No. 25, Khatoni No. 54, total 45 kanal 9 marla Vill- Bakhrija, Narnaul, Distt. Mohindergarh   | 593750               | 593750                 |                      |   |
| 10   | Shree Shyam Stone Crusher, Khewat No. 237, Khatoni No. 269, Kila No. 51 / / 13, (8-0), 17/3/3 (3-16), 18(8-0), 19/1 (0-2)Vill-Dholera, Nangal Chaudhary, Distt-Mohindergarh  | 593750               | 593750                 |                      |   |
| 11   | Haryana stone crusher Kila NO. 25//19,20, Vill: garhi distt. Mahendergarh  | 593750               | 593750                 | 593750               | Recovery sent to DC vide letter No. 2693-2697                 |
| 12   | Shree Baba Jairamdass Grit Udyog, Khewat No. 5, Khatoni No. 15, Kila No. 35, total 206 kanal 4 marla Vill-Garhi, Distt-Mohindergarh  | 593750               | 593750                 | 593750               | Recovery sent to DC vide letter No. 34-38 dated 03.04.2026    |
| 13   | Karan Stone Cr., Khasra no. 109/12 (7-8), 19/(7-16) Vill-Zerpur, Mohindergarh  | 650000               | 650000                 |                      |   |
| 14   | Shiv Sunder Grit Udyog, Kila No. 71/6, Vill-Lutafpur, Narnaul, Mohindergarh  | 268750               | 268750                 |                      |   |
| 15   | Lakshmi Stone Crusher, Khasra No. 268, Kila No. 70/1, Khatoni No. 322 to 324 (25 Kanal 14 marla) Kultajpur Road, Lutufpur, Narnaul, Distt-Mohindergarh   | 162500               | 162500                 | 162500               | Recovery sent to DC vide letter No. 2596-2599                 |

|    |   |         |         |         |  |
|----|---|---------|---------|---------|--|
| 16 | Laxmi Stone Crusher Khewat No. 190, Khatoni No. 256, M.No. 44, Kila No 14/2 (3-4), 15/2(3-19), 16/2(2-0), 17/1(3-0) at Village Kultajpur, Narnaul District-Mohindergarh   | 162500  | 162500  |         |  |
| 17 | Bajrang Stone Crusher, Khewat No. 121, Khatoni No. 148, Khasra No. 53 total 260 kanal 15 marla Vill.-Faizabad, Narnaul  | 1100000 |         | 1100000 | Recovery sent to DC vide letter No2728-2731 dated 25.03.2026 |
| 18 | Balaji Stone Crushing Company Khasra No. 44/6(7-8), 7 (8-0) 15/1 (1-13) Vill Garhi, PO-Khudana, Distt-Mohindergarh  | 593750  | 593750  |         |  |
| 19 | Mahashiv Stone Crusher (DDR Stone) Khewat No. 9, Khatoni No. 21 & 22, Kila No. 19//25, 8-0, 31//5, 8-0, 30//1, 3-0 Vill-Jainpur, Narnaul, Distt-Mahendragarh  | 312500  | 312500  |         |  |
| 20 | Banshi Stone Crusher, Rect/Kila No. 95//2, 3min east 8 min east total measuring 21 Kanal 18 marla Vill-Bayal, Narnaul, Distt-Mohindergarh   | 1162500 | 1162500 |         |  |
| 21 | Maman Grit Udyog, Khasra no. 182/209 Vill- Begopur, Tehsil- Narnaul, Mohindergarh   | 593750  |         | 593750  | Recovery sent to DC vide letter No. 2616-2620                |
| 22 | Pooja Stone Crusher, Kila no. 53/9, 10, khewat no. 2, khatoni no. 6 Vill-Garhi, Mohindergarh  | 393750  | 393750  |         |  |
| 23 | Bhagwati Grit Udyog, Khewat No. 110/13/8, 13/3 14-17, 18/1, 18/2 Vill-Zerpur, Mohindergarh  | 62500   | 62500   |         |  |
| 24 | Parkash Stone Crusher, Khewat no. 173, 178, khatoni no. 198, 203 and Kila no. 57//7-8, 13/1, 14/1/1, Vill-Begopur, Narnaul  | 593750  | 593750  |         |  |
| 25 | BHAWANI GRIT UDYOG Khewat No. 58, Khatoni No. 62, M.No. 8, Kila No. 17/1(7-11), 18/1 min East (4-09) Total 12 Kanal 0 Marla At Village-Khatoli Ahir, Tehsil-nangal Chaudhary, Distt-Mohindergarh                | 1162500 | 1162500 |         |  |
| 26 | Sheetla stone Crusher, Khewat no. 16, khatoni no. 46, 48 kila no. 8/15, 16 ) 16 kanal 12 marla Vill. Bakhrija, Narnaul, Distt. Mohindergarh   | 175000  | 175000  |         |  |
| 27 | Shiv Grit Udyog, Khasra no. 44, kila no. 24, ( 4-6), 2597-8) total 11 kanal 14 marla Village-Garhi, Tehsil & District-Mohindergarh  | 287500  | 287500  |         |  |
| 28 | SHIV SHAKTI STONE CRUSHER UNIT II, Khewat No. No. 250, Khatoni No. 277, M.No. 52, Kila No. 24 min East (7-8) & 25 min West (0-12) Total 8 Kanal 0 Marla at Village-Begopur, Nangal Chaudhary, Distt-Mohinergarh | 593750  | 593750  |         |  |
| 29 | Shivalya Stone Crusher, Kila no. 57//9/2, 10/1, 10/2, 12/1 & 13/1 Vill-Begopur, Narnaul, Distt-Mohindergarh   | 175000  | 175000  |         |  |
| 30 | Shivalik Stone Crusher Co., Khewat no. 19, Khatoni no. 22, kila no. 13//3, 4/2, (4-11), (0-18) Vill-Gangutana, Nangal Chaudhary, Narnaul  | 593750  | 593750  |         |  |
| 31 | Jai Shree Shyam Stone Crusher (Formely Shivam Stone Crusher), Khewat no. 8, khatoni no. 10, kila n. 109/6/2/1(2-11)/15 ( 9-16), 16 ( 8-0) Vill-zerpur, Mohindergarh   | 800000  | 800000  |         |  |
| 32 | SHREE BALAJI GRIT UDYOG M.No. 56, Kila No. 13/3 (5-2), 18(2-4), 13/1 (2-15) & 13/2 ( 2 Marla 4 sarsai) Total 10 Kanal 3 Marla 4 Sarsai at Village-Begopur, Tehsil-Nangal Chaudhary, Distt-Mohindergarh          | 593750  | 593750  |         |  |

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| 33 | DHARAM GRIT UDYOG M.No. 56, Kila No. 7/1 (7-8), 7/3 & 8/1/2 (4 -12) & 7/2, 7/4, 8/1/1 (6 marla 5 sarsai)<br>Total 12 Kanal 6 Marla 5 Sarsai at Village-Begopur, Nangal Chaudhary, Distt-Mohindergarh                                   | 593750  | 593750  |         |  |
| 34 | Shree Ganpati Stone Crusher, Khewat No. 12, Khatoni No. 41, Mustkil & Kila No. 8//2/2 (4-8) & 8//3/1 (5-4) Vill. Bakhrija, P.O Dholera, Narnaul Distt-Mohindergarh   | 525000  | 525000  |         |  |
| 35 | SHREE NARAYAN STONE CRUSHER, Khewat No. 18, Khatoni NO. 20, M.No. / Kila No. 24//24 Min East (6-0) & 27//4 Min North (6-0) total 12 Kanal 0 Marla AT Vill-Khatoli Ahir, Nangal Chaudhary Distt-Mohindergarh                            | 593750  | 593750  |         |  |
| 36 | Ishwar Stone Crushing Co., Khewat No. 24, Khatoni No. 53, Kila No. 7/11/1(2-19, 11/2(4-5), 12, Vill. Bakhrija, Narnaul   | 175000  | 175000  |         |  |
| 37 | JAI HIND STONE CRUSHER Khewat No. 173, Khatoni No. 202, M.No. 16, Kila No. 19 (5-12), 20/1 (0-4), 21 (0-5) & 22 (5-19) Total 12 Kanal 0 Marla at Village Lutafpur, Narnaul, District Mohindergarh                                      | 593750  | 593750  |         |  |
| 38 | Shree Shyam Stone Crusher Khewat No. 177, Khatoni No. 243, M.No. 43, Kila No. 9 (5-2) & 12 (3-18) at Vill-Kultajpur, Tehsil-Narnaul Distt-Mohindergarh   | 100000  | 100000  |         |  |
| 39 | Jai Stone Crusher Co., Khewat no. 16, Khatoni no. 46-48, Kita no. 35, Tadadi rakba 145 kanal 9 marla Vill-Bakhrija, Narnaul, Mohindergarh  | 593750  | 593750  |         |  |
| 40 | SHREE SHYAM BABA STONE CRUSHER M.No. 11, Kila No. 20/2 min East (2-0), 19/2 min West (2-0), 21/1/1 min East (1-11), 22 min West(2-11) & 21/1/2(1-16) Total 9 Kanal 18 Marla at Vill-Khatoli Ahir, Nangal Chaudhary, Distt-Mohindergarh | 593750  | 593750  |         |  |
| 41 | Krishna Stone Crusher Khewat No. 365, Khatoni No. 409 (51/22) 2/19, 410 (51/23/2),1/18, 411 (51/23/1) 2/5, 412(51/23/2) 413 (51/23/2) at Vill-Dholera, Narnaul, Distt-Mohinergarh  | 1831250 | 1831250 |         |  |
| 42 | VINAYAK CONSTRUCTION COMPANY Khewat No. 173, Khatoni No. 202, M.No. 16, Kila No. 20/1/2 (3-19) & 21/1 (4-1) VillLutafpur, Narnaul, District-Mohindergarh   | 593750  | 593750  |         |  |
| 43 | Yaduvanshi Stone Crusher, Khewat No. 98//10 (8-0), 98/11 (7-11), 99/6 (8-0), 15/1 (3-16) Vill-Zerapur, Distt-Mohindergarh  | 393750  | 393750  |         |  |
| 44 | Bajrang Bali Stone Crusher, Khasra No. 98//17/2/2, 24, 109//4/1, 3/2, 18/3/2 Vill-Zerapur, Narnaul, Mohindergarh   | 1187500 |         | 1187500 | Recovery sent to DC vide letter No. 19-22 dated 03.04.2026 |
| 45 | DEV SHRI KRISHNA STONE CRUSHER Khewat No. 234, Khatoni No. 261, M.No. 52, Kila No. 19 (8-0) & 18 min East (4-0) at Village-Begopur, Tehsil-Nangal Chaudhary, Distt-Mohindergarh  | 237500  | 237500  |         |  |
| 46 | JAI SHREE SHYAM STONE CRUSHER M.No. 51, Kila No. 23/3 (1-10), 24(7-11), 16/2/2/1(0-6), 17/2/2(0-10), 17/3/2(0-3), 25/1(1- 18) & 25/2 (0-2) Total 12 Kanal 0 Marla at Vill-Dholera, Distt-Mohindergarh                                  | 593750  | 593750  |         |  |

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| 47 | SHREE GANESH STONE CRUSHER, Khewat No. 73, Khatoni No. 80, M.No. 52, Kila No. 20/1 Min North (4-15), 11/1 Min South (0-12), 11/2 Min South (2-15) at Village-Begopur, Tehsil-Nangal Chaudhary, Distt-Mohindergarh | 593750 | 593750 |  |  |
| 48 | SHRI HARI STONE CRUSHER Khewat No. 157, Khatoni No. 185, M.No. 16, Kila No. 9/3(2-0), 11/3 (2-01), 12 (8-0) at Village-Lutafpur, Tehsil-Narnaul, District-Mohindergarh  | 593750 | 593750 |  |  |
| 49 | Maa Durga St. Cr. (Dalal Construction Co.), Kila no. 110-1/2 (6-0), 2/(2-0), 2(8-0) Vill-zerpur, Mohindergarh   | 506250 | 506250 |  |  |
| 50 | Shree Ram Stone Crusher, Khewat no. 13, khatoni no. 26, kila no. 19//6 (4-5), 7 (1-8), 14(1-4), 15/1 (5-0) total land ( 11 kanal 17 Marla) Vill.-Jainpur, Narnaul, Distt. Mohindergarh                            | 293750 | 293750 |  |  |
| 51 | Jai Shree Krishna Stone Crusher, Khewat No. 11, Khatoni No. 25, Mustil & Kila No. 16/23 (1-0), 19/3(7-14) total 16 Kanal 14 marla Vill-Jainpur, Narnaul, Mohindergarh   | 593750 | 593750 |  |  |
| 52 | JC STONE CRUSHER Khewat No. 63, Khatoni No. 67, M.No. 8, Kila No. 14 min East (6-0) & 15 Min West(6-0) total 12 Kanal 0 Marla at Vill-Khatoli Ahir, Nangal Chaudhary, Distt-Mohindergarh                          | 575000 | 575000 |  |  |
| 53 | JAI DURGA STONE CRUSHER, Khewat No. 5, Khatoni NO. 5, M.No. 56, Kila No. 14 (8-0) total 8 Kanal 0 Marla at Village Begopur, Nangal Chaudhary, Distt-Mohindergarh  | 593750 | 593750 |  |  |
| 54 | Om Grit Crusher, Khewat no. 15, Khatoni no. 45, kila no. 7//8 (4-8) & 9 ( 9-13) total 14 Kanal 1 Marla Vill.-Bakhrija, Narnaul  | 131250 | 131250 |  |  |
| 55 | JMD Stone Crushing Company Part I Khewat No. 5, Khatoni No. 5, Kila NO. 16//20, 21 Min Vill-Jainpur, Narnaul, Distt-Mohindergarh  | 806250 | 806250 |  |  |
| 56 | JMD Stone Crushing Company Part II Khewat No. 5, Khatoni No. 5, Kila NO. 16//21 Min,19//1 VillJainpur, Narnaul Distt-Mohindergarh   | 856250 | 856250 |  |  |
| 57 | Raj Stone Crusher, Khewat no. 178, hatoni no. 203, kila no. 56/15 & 57 //1 ( 14 kanal 8 marla) Vill.-Begopur, Narnaul, Distt. Mohindergarh  | 218750 | 218750 |  |  |
| 58 | Jayoti Stone Crusher, Khewat no. 7, Khatoni no. 36, kila no. 8//5/ 2(3-3), 6/1(3-3) & 7 ( 7-11) Vill-Bakhrija, Narnaul, Distt-Mohindergarh  | 593750 | 593750 |  |  |
| 59 | Shiv Stone Crusher Khewat No. 362, Khatoni No. 402, M. No. 50, Kila No. 17 At Vill-Dholera, Nangal Chaudhary, Narnaul, Distt-Mohindergarh   | 337500 | 337500 |  |  |
| 60 | Mahadev Stone Crusher Khewat No. 190, Khatoni No. 256, M.No.44, Kila No. 6/4 (4-04), 7/1(3-8), 14/2/1(0-4), 15/1(0-5) Total 8 kanal 01 Marla at Village-Kultajpur, Narnaul District-Mohindergarh                  | 593750 | 593750 |  |  |
| 61 | New Haryana Stone Crusher, Khasra no. 57//8, 9/1, 13/1, Vill-Begopur, Narnaul, Distt-Mohindergarh   | 75000  | 75000  |  |  |
| 62 | Yaduvanshi Grit Udyog, Khewat No. 98, Khatoni No. 165, Kila No. 8, total 58 kanal 15 Marla Vill-Garhi, Mohindergarh   | 575000 | 575000 |  |  |
| 63 | Jai Bajrang Bali Stone Crusher, Khasra no. 23/1/2, 10 Vill-Gangutana, Narnaul   | 312500 | 312500 |  |  |

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| 64 | DEVA STONE CRUSHER, Khewat No. 6, Khatoni NO. 6, M.No. / Kila No. 7//22/1 (7-04) & 22//2/2/1 (4-16) total 12 Kanal 0 Marla at VIII-Berundla, Nangal Chaudhary Distt-Mohindergarh                     | 593750  | 593750  |         |  |
| 65 | SHREE VINAYAK STONE CRUSHER Khewat No. 8, Khata No. 8, M.No. 42, Kila No. 19/2(5-6), 20/1 (4-12), 21/2 (4-11) 22/1 (4-11) At Village-Kultajpur, Tehsil-Narnaul, District-Mohindergarh                | 593750  | 593750  |         |  |
| 66 | LAXMI VISHNU STONE CRUSHING COMPANY, Khewat No. 10, Khatoni NO. 22, Kila No. 31//5(8-0) & 30//1(1-10), At Village-Jainpur, Tehsil-Nangal Chaudhary, District-Mohindergarh                            | 1162500 | 1162500 |         |  |
| 67 | Shree Shyam Stone Crusher, KHEWAT NO. 36, KHATONI NO. 88, M.NO. 43, KILA NO. 16/2 (6-0) & 17(6-0), AT VILLAGE-GARHI, DISTRICT-MOHINDERGARH   | 593750  | 593750  |         |  |
| 68 | Baba Jethu Ji Stone Crusher, Khasra/ kila no. 18/19, Vill. Gangutana, Mohindergarh   | 68750   | 68750   |         |  |
| 69 | Baba Jamna Giri Stone Crusher Khewat No. 121, Khatoni No. 190, M.No. 49, Kila No. 18 at Vill-Garhi, DisttMohindergarh  | 487500  |         | 487500  | Recovery sent to DC vide letter No. 2711-2718                  |
| 70 | Balaji Stone Crusher Khewat No. 23, Khatoni No. 57, M.No. 49, Kila No. 17(8-0) at Vill-Garhi, Distt-Mohindergarh   | 487500  |         | 487500  | Recovery sent to DC vide letter No. 39-45 dated 03.04.2026     |
| 71 | Bharat Stone Crusher, Khasra/ kila no. 44//14/1, 15/2/1 Vill-Garhi, Mohindergarh   | 575000  |         | 575000  | Recovery sent to DC vide letter No. 23-23 dated 03.04.2026     |
| 72 | Jai Maa Kamakhya Industries (Superb Star Promoters Private Limited), Khewat No. 20, Khatoni No. 22, Kila No. 30//3 (5-16) & 4(3-16) Vill-Gangutana, Nangal Chaudhary Distt-Mohindergarh              | 1093750 |         | 1093750 | Recovery sent to DC vide letter No. 2612-2615 dated 13.03.2026 |
| 73 | Jai Mata Di Stone Crusher (FormelyJagdamba Stone Crusher), Khewat no. 16, khatoni no. 48, kila no. 7/19,20 Vill. Bakhrija, Narnaul Distt-Mohindergarh  | 493750  |         | 493750  | Recovery sent to DC vide letter No. 2642-2647 dated 13.03.2026 |
| 74 | K S Y BUILDCON, Khewat No. 50, Khatoni NO. 72, M.No. 9, Kila No. 15/2/2 (2-17), 16/2 Min West (5-14) & 17/1 (0-9) total 9 Kanal 0 Marla at Village Khatoli Jat, Nangal Chaudhary, Distt-Mohindergarh | 775000  | 775000  |         |  |
| 75 | Karni Maa Stone Crusher, Khewat No. 144, Khatoni No. 217, M.No.71, Kila No. 3(6-9) & 8(1-11) at Village Garhi, Distt-Mohindergarh  | 1481250 |         | 1481250 | Recovery sent to DC vide letter No. 30-33 dated 03.04.2026     |
| 76 | Keshav Stone Crusher Formely Yograj Infrastructure, Plant-III, Kila no. / Khasra no. 23//11,20, Vill. Gangutana, Narnaul   | 1162500 |         | 1162500 | Recovery sent to DC vide letter No. 2608-2611 dated 13.03.2026 |
| 77 | Krishna Arjun Buildtech Pvt. Ltd., Khewat No. 14, Khatoni No. 43, 44, Mustil & Kila No. 14 / / /11/2(3-15), 19(2-10), 22(2-18), 12(5-4), 13/2(3-1) Vill-Bakhrija, Narnaul, Distt-Mohindergarh        | 175000  |         | 175000  | Recovery sent to DC vide letter No. 2732-2735 dated 25.03.2026 |
| 78 | KSY Grit Udyog, Khewat no. 182, khatoni no. 209, 57//14-1( 0-17), 15/1(4-5), 15/2 (1-5), Total 6 kanal 7 Marla & 57//14/2(3-2), 57//7(5-18) total 9 kanal 0 marla Vill.-Begopur, Narnaul             | 175000  |         | 175000  | Recovery sent to DC vide letter No. 2626-2629 dated 13.03.2026 |
| 79 | Maa Durga Stone Crusher, Khasra No. 11/1/2(3-8), 11//2 (7-11) Vill-Khatoli Ahir, Distt-Mohindergarh  | 1068750 |         | 1068750 | Recovery sent to DC vide letter No. 2604-2607 dated 13.03.2026 |

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| 80 | Maa Sherawali Stone Crushing Co Khewat No. 163, Khatoni No. 228, Kila no. 24/23, 25/3,4, 58/2/2,3,18/4/2 Vill Zerpur, Distt-Mohindergarh                    | 631250  |        | 631250  | Recovery sent to DC vide letter No. 2654-2659 dated 17.03.2026 |
| 81 | Mungipa Stone Crusher, Khewat No. 18, Khatoni No. 20, Kila No. 12/2, 110/3, 18/3/9 village Zerpur, Mohindergarh   | 956250  |        | 956250  | Recovery sent to DC vide letter No. 2703-2710 dated 19.03.2026 |
| 82 | Pooja Milling And Crushing Unit Mustil No-23, Kila No.16, Village-Gangutana, Nangal Choudhary, Distt.Mohindergarh   | 956250  |        | 956250  | Recovery sent to DC vide letter No. 54-60 dated 08.04.2026     |
| 83 | Sadashiv Stone Crusher, Kila no. 76/5, 70/21, 77/1,2 khewat no. 6, khatoni no. 18 Vill-Garhi Khudana, Distt-Mohindergarh                                    | 718750  |        | 718750  | Recovery sent to DC vide letter No. 155-158 dated 17.04.2026   |
| 84 | Shree Balaji Stone Crusher, Kila no. 19/2, 9, 10, 11/1, khewat no. 4,5,6 Village Jainpur, Narnaul Distt.-Mohindergarh                                       | 1606250 |        | 1606250 | Recovery sent to DC vide letter No. 2632-2636 dated 13.03.2026 |
| 85 | Shree Ganesh Stone Crusher, Khasra no. / kila no. 18/21 ( 7-4) & 23/1 (1-4) Vill-Gangutana, Narnaul, Distt. Mohindergarh                                    | 1325000 |        | 1325000 | Recovery sent to DC vide letter No. 2637-2641 dated 13.03.2026 |
| 86 | Universal Stone Crusher, Khewat No. 16, Khatoni No. 29, Kila No. 19//4(2-16), 6(4-5), 7(8-0), 14(8-0), 15/1(5-0), 17(7-11) Vill-Jainpur, Distt-Mohindergarh | 312500  | 312500 |         |  |
| 87 | Vinayak Stone Crusher, Khasra no. 82 Min (24-0) VPO-Jainpur, Narnaul, Distt-Mohindergarh  | 312500  |        | 312500  | Recovery sent to DC vide letter No. 2600-2603 dated 13.03.2026 |
| 88 | Yog Milling And Crushing Unit Mustil no.-23,Kila no.-15,Village-Gangutana, Nangal Choudhary, Narnaul Mahendragarh   | 643750  |        | 643750  | Recovery sent to DC vide letter No. 2743-2748 dated 30.03.2026 |